

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 119**  
**(IB)-1367(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd

Vs

C & C Construction Ltd.

...

Applicant/Petitioner

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 08.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Krishnendu Datta, Mr. Srijan Sinha,  
Mr. Himanshu Chaubey, Advs.

**ORDER**

List IA-5651/2020 along with other pending applications for  
hearing on **13.01.2021**.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

S/d-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**